

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.03.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 988 of 2021	Neeraj Singal & Anr. Vs. Tata Steel Ltd. & Anr.	Aarushi Tiku	Vatsala Rai

For Orders

2.	I.A. No. 633 & 634 of 2022 in Comp. App. (AT) (Ins) No. 215 & 216 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Ravi Chirania-R1
3.	I.A. No. 645 & 557 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
4.	Comp. App. (AT) (Ins) No. 126 of 2022	Uttamkumar Motiramji Shambharkar Vs. Mithalanchal Constructions Through its Partner Abhishek Kumar & Anr.	Sandeep Deshmukh	Gunjan Chaubey-R1 Dhiren S. Shah-R2

For Directions

5.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Tejas Chhabra	Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
6.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
7.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Bhattacharjee-R5 Arijit Mazumdar-R11

8.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11
9.	Comp. App. (AT) (Ins) No. 710 of 2020	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Arijit Mazumdar-R11
10.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek

For Admission (Fresh Cases)

11.	Comp. App. (AT) (Ins) No. 139 of 2022	Radico Trading Ltd. Vs. Tarun Batra (Insolvency Professional) & Ors.	Ankit Mishra	Sumesh Dhawan Vatsala Kak Raghav Demble
12.	Comp. App. (AT) (Ins) No. 147 of 2022	Prateek Gupta & Ors. Vs. Kotak Mahindra Bank Ltd. & Anr.	Surendra Kumar	Rajive R. Raj-R1 Asmita Duggal-R2
13.	Comp. App. (AT) (Ins) No. 227 of 2022	Finquest Financial Solutions Pvt. Ltd. Vs. Anuj Jain Erstwhile RP of Ballarpur Industries Ltd. & Ors.	Satwinder Singh	
14.	Comp. App. (AT) (Ins) No. 228 of 2022	Suristh Tiwary Vs. JMS Steel & Power Corporation & Anr.	Adarsh Kr. Tiwari	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjana Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Simranjeet Singh Zain A. Khan Sumit Batra Kumar Anurag Singh Kausar Husain-R1 Kausar Husain-R2 Ankit Lohia-R3
16.	Comp. App. (AT) (Ins) No. 598 of 2021	Ashok G. Rajani Erstwhile Director Seya Industries Ltd. Vs. Beacon Trusteeship Ltd. & Ors.	Puneet jain	Shikhil Suri Prerana Wagh Shahdab Jan-R1 Khushboo Shah Rajani-R4

17.	Comp. App. (AT) (Ins) No. 827 of 2021	Power2Sme Pvt. Ltd. Vs. PSR Aqua and Engineers Pvt. Ltd.	Pankaj Bhagat	Minakshi Jyoti
18.	Comp. App. (AT) (Ins) No. 21 of 2022	S. Chandriah Vs. Sunil Kumar Agarwal RP of Digjam Ltd. & Ors. With	Ravi Raghunath	
19.	Comp. App. (AT) (Ins) No. 22 of 2022	S. Chandriah Vs. Sunil Kumar Agarwal RP of Digjam Ltd.	Ravi Raghunath	
20.	Comp. App. (AT) (Ins) No. 32 of 2022 (With Defects)	Income Tax Department Vs. Indianroots Shopping Ltd. & Ors.	Zoheb Hossain	Prachi Johri
21.	Comp. App. (AT) (Ins) No. 68 of 2022	Ruchi Soya Industries Ltd. Vs. Joint Commissioner of Labour and Class Cess Assessment Officer, Zone-II, Eluru & Anr. With	Simranjeet Singh	
22.	Comp. App. (AT) (Ins) No. 69 of 2022	Ruchi Soya Industries Ltd. Vs. Principal Commissioner of Customs & Anr. With	Simranjeet Singh	
23.	Comp. App. (AT) (Ins) No. 70 of 2022 & I.A. No. 412 of 2022	Ruchi Soya Industries Ltd. Vs. The Collector, Alibaug & Ors. With	Simranjeet Singh	
24.	Comp. App. (AT) (Ins) No. 71 of 2022 & I.A. No. 413 of 2022	Ruchi Soya Industries Ltd. Vs. Commissioner, Central Goods and Service Tax & Central Excise, Kutch (Gandhidham)	Simranjeet Singh	
25.	Comp. App. (AT) (Ins) No. 72 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Sri Adhikari Brothers Television Network Ltd. & Ors. With	Vijay Nair	OP Gaggar-R2

26.	Comp. App. (AT) (Ins) No. 109 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Shi Adhikari Brothers Television Network Ltd. & Ors.	Vijay Nair	OP Gaggar-R2
27.	Comp. App. (AT) (Ins) No. 82 of 2022	Mohanlal Ayyapan Pillai Founder and Manging Director Virgo Marine Shipyards Private Ltd. Vs. Virgo Marine Shipyards Private Ltd. Through its Interim Resolution Professional, Shivam Raju Palvesam & Ors.	Pooja Mahajan	
28.	Comp. App. (AT) (Ins) No. 89 of 2022	Steel Strips Wheels Ltd. Vs. Avil Menezes Resolution Professional of AMW Autocomponent Ltd. & Ors.	Samir Malik	Bishwajit Dubey Madhav Kanoria Aishwarya Gupta-R1 Deepak Sharma
29.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Anant Kumar Singh Vs. Prithvi Raj kasana With	Saurabh Kalia	
30.	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitesh & Anr. Vs. Prithvi Raj kasana With	Anuj Tiwari	
31.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	

For Hearing

32.	Comp. App. (AT) (Ins) No. 482 of 2021	Suraksha Asset Reconstruction Ltd. Vs. Abhay Narayan Manudhane, Resolution Professional of Housing Development and Infrastructure Ltd. & Anr. With	Chitranshul A. Sinha	Shadab S Jan Prerana Wagh-R1 Bharat Sood- Intervenor
33.	Comp. App. (AT) (Ins) No. 660 of 2021	Majestic Consumer Welfare Association Vs. Bank of India & Ors.	P.S.Sudheer	Shadab S Jan Prerana Wagh Nishit Dhruva Prakash Shinde A.K. Mishra

34.	Comp. App. (AT) (Ins) No. 550-551 of 2021	Ashok Kumar Juneja Resolution Professional of Mastana Foods Pvt. Ltd. Vs. Excise & Taxation Officer of State Tax	Ashok Kumar Juneja	Hemant Gupta Alok Sharma
35.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar